

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 593/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	State Bank of India.-Vs- Coastal Projects Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BISHWAJIT DUBEY
2. SOUVIK MAZUMDAR
3. SAUMIK BATHAM

} Financial Creditor/  
Applicant

*Sauvik*  
*Mazumdar.*  
14.11.2017.

**ORDER**

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

List on 20/11/2017.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(Vijai Pratap Singh)  
Member (J)